

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2014

Dated: 11th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Western Electricity Supply Co. Of Orissa Ltd. ...Appellant(s)
Vs.
Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Som Raj Choudhury

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. E.Premjit Singh for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.07.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt